(b) whether the State Government of Gujarat has earmarked the amount of \exists 3060 crores for the project;

(c) if so, whether any proposal has come across for financial assistance from the State Government; and

(d) if so, whether Government is planning to assist the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) Yes, Sir. The State Government of Gujarat has envisaged building a statue of Sardar Patel near the Narmada Dam at Kevadia colony, as a tribute to Sardar Vallabhbhai Patel, in the year of Golden Jubilee Celebration of the State's foundation.

(b) As per information received from the State Government of Gujarat, adequate provision for budgetary support for the project, proportionate to the project preparations have been made in the years 2011-12, 2012-13, 2013-14 and 2014-15.

(c) Yes, Sir. The State Government has sent a proposal to treat the project as a National Project and also to provide financial assistance.

(d) A budget allocation of \gtrless 200 crore has been made to the Ministry of Culture for this purpose during the current financial year.

Promotion of Indian mythological culture

[†]2955. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of CULTURE be pleased to state:

(a) the scheme for protection and promotion of Indian Culture along with the details thereof;

(b) whether European culture is affecting Indian culture and if so, the measures to check it; and

(c) whether there is any plan for further promotion of Indian mythological culture and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) Ministry of Culture implements a number of schemes for protection and promotion of Indian Culture. The details of schemes have been given in the Statement (*See* below).

(b) No such instance has been brought to the notice of this Ministry.

(c) The mandate of the Ministry is to protect and promote Indian Culture which includes mythological culture. The Ministry takes all necessary steps to ensure the same.

†Original notice of the question was received in Hindi.

[6 August, 2014]

Statement

Details of schemes under the Ministry of Culture

A. Ongoing Schemes

- 1. Financial Assistance for Promotion of Art and Culture
 - a. Financial Assistance for Promotional Group and Individuals for Specified Performing Art Projects
 - b. Financial Assistance to Cultural Organizations with National Presence
 - c. Financial Assistance for Promotion and Dissemination of Tribal/Folk Art
 - d. Financial Assistance for Research Support to Voluntary Organizations engaged in Cultural Activities
 - e. Financial Assistance for Preservation and Development of Cultural Heritage of Himalayas
 - f. Scheme of MIS and automation of Grants-in-aid schemes
- 2. Building Grant to Voluntary Cultural Organizations
- 3. Tagore Cultural Complexes (Setting up of Multi-Purpose Cultural Complexes including those for the Children)
- 4. Scheme on Intangible Cultural Heritage
 - a. Scheme for the Safeguarding and other Protective Measures in the area of Intangible Heritage and Cultural Diversity (arising out of UNESCO Convention)
 - b. Pilot Scheme for Cultural industries
 - c. Scheme of Sustaining the Living and Diverse Cultural Traditions of India
- 5. Setting up of Performing Arts Centre and International Cultural Centres
 - a. Setting up of National Centre for Performing Art
 - b. Setting up of International Cultural Centres at Kolkata and Chennai
- 6. Artists' Pension Scheme
 - a. Financial Assistance to Persons Distinguished in Letter, Arts and such other walks of life may be in indigent circumstances.
 - b. Creating National Artists Welfare Fund
- 7. Fellowship Scheme
 - a. Award of Scholarship to Artists in the Field of Performing, Literary and Visual Arts
 - b. Flexible Engagement of Scholars in Knowledge Institutions of the Ministry of Culture.

B. New Schemes

- 1. Scheme for Support to State Akedemies
- 2. Scheme for TV Programming on Art and Culture
- 3. Scheme for setting up of Centres of Excellence
- 4. Scheme of Financial Assistance for Publication of Magazines and Journals dedicated to Indian Culture and Heritage
- 5. Setting up of National/Regional School of Drama

Number of women personnel in Delhi Police vis-a-vis population

[†]2956. SHRI PARVEZ HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of rising population in Delhi, presently the number of women personnel in Delhi Police is much less in proportion to the population, whether there is any proposal for special recruitment drive for women in Delhi Police and if so, the details thereof;

(b) whether any fear exists in women, particularly working/employed women and girls still studying if so, the details of steps taken to eradicate this atmosphere of fear; and

(c) whether in order to boost the morale of students studying in schools/colleges a public awareness programme on women safety is being formulated by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Government has converted 522 posts of male constables to female constables and has sanctioned 1084 additional posts of women police during the year 2013 which led to an increase of 1606 women police officers in the strength of Delhi Police. At present the sanctioned strength of executive cadre in Delhi Police is 64645 out of which the sanctioned strength of women is 6429 which stands at 9.94%. Government has also initiated a proposal to increase the women representation in police force in UTs (including Delhi Police) up to 33%.

(b) and (c) Women now feel encouraged to come forward and lodge their complaints due to the increased awareness of general public and also due to the various measures taken by the Government.

The following measures have been taken by the Government for safety and security of women in NCT of Delhi:

†Original notice of the question was received in Hindi.